

ITEM NO.22
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5037/2021

MAHESH CHAURASIYA @ MAHESH KUMAR CHAURASIYA Petitioner(s)

VERSUS

STATE OF U.P. & ORS. Respondent(s)

(ONLY SLP(CRL.)NO. 7446/2021 IS LISTED BEFORE THE LD. COURT OF
REGISTRAR ON 15.11.2021)

WITH

SLP(Cr1) No. 7446/2021 (II)

IA No. 125071/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 125072/2021 - EXEMPTION FROM FILING O.T.)

Date : 15-11-2021 This petition was called on for hearing today.

For Petitioner(s)

Mohd. Farhan Khan, Adv.
Ms. Farah Hashmi, Adv.
Ms. Astha Deep, Adv.
Mr. Gaurav Dhingra, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, AOR
Mr. Amol Chitravanshi, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

SLP(Cr1) No. 7446/2021

Despite opportunity having been granted, the petitioner
has not filed spare copies.

contd...

Having heard the Ld. Counsel for the petitioner, prayer for further time to file spare copies is refused.

Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

AVANI PAL SINGH
Registrar